

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 26(ND)/2010

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.10.2017**

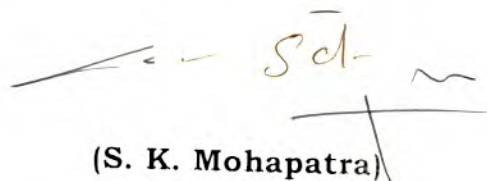
**NAME OF THE COMPANY:** : M/s. Shri Anil Kumar Garg V/s. M/s. Sukh  
Sagar Buildcon Pvt. Ltd. & Ors.


**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Vipul Ganda, Advocate Mr. Raghav Kakkar, Advocate Mrs. Shreya Jain, Advocate		
	For the Respondent (s)	: Ms. Rajana Roy Gawai, Advocate Mr. Mangesh Krishna, Advocate		

**Order**

No time left. Adjourned to 9<sup>th</sup> November, 2017 for conclusion.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**